

PRL. DISTRICT AND SESSIONS COURT, BAGALKOT

NOTIFICATION
DATED: 05-07-2020

It is hereby notified that the dates already fixed for Physical Hearing of the cases on 06-07-2020 and 07-07-2020 (two days only) relating to the Courts functioning in head quarters at Bagalkot are hereby suspended due to unavoidable circumstances. It is clarified that the learned Advocates and Prosecutors are permitted to pursue the urgent matters through Video Conference only with prior permission of this office.

However it is made clear that the Physical Filing of the cases as earlier notified shall be continued.

Place : Bagalkot
Date : 05-07-2020

Prl. District and Sessions Judge,
Bagalkot

Copy for information to :-

01. All the Judicial Officers working in head quarters at Bagalkot, with a request to display the same on the notice board of their respective Courts.
02. The President, Bar Association, Bagalkot.
03. The Office of Public Prosecutor, Bagalkot with a request to circulate the same among the Prosecutors.
04. Notice Board/website of this office.
05. Notice Board of the main entrance.